

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1060
ANSWERED ON 5TH FEBRUARY, 2026**

ROAD ACCIDENTS AND SAFETY MEASURES ON NHs IN KERALA

1060. SHRI K C VENUGOPAL :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has any data on road accidents on National Highways (NHs) in the country during the last five years and if so, the details thereof, State-wise, including Kerala;**
- (b) whether the Government has carried out any audits or studies to ascertain the causes of repeated accidents and if so, the details and findings of such reports;**
- (c) the status of safety measures implemented on NH stretches in Kerala, particularly on stretches where construction is ongoing;**
- (d) whether the Government proposes to bring Road Safety Bill, 2026 and if so, the details thereof; and**
- (e) whether the Bill addresses Kerala's specific concerns regarding recurring road accidents?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Government publishes report on "Road Accidents in India" based on data received from States/ UTs. As per the report, State wise details of total number of road accidents occurred on National Highways (including National Expressways) during calendar year 2020 to 2024 is attached as per Annexure.**
- (b) and (c) Guidelines have been issued for regular safety audit of all National Highways (NHs) including in the State of Kerala at design, construction, pre-opening stage of NH projects as well as on existing NHs for ensuring road safety. As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.**

All National Highways (NHs) works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works. Comprehensive guidelines already exist in the form of IRC:SP:55 which stipulates comprehensive safety measures to be adopted in work zones of all Road and Bridge Works on NHs.

(d) and (e) No such proposal is under consideration.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1060 ANSWERED ON 5TH FEBRUARY, 2026 ASKED BY SHRI K C VENUGOPAL REGARDING ROAD ACCIDENTS AND SAFETY MEASURES ON NHs IN KERALA.

Number of Road Accidents on National Highways: 2020 to 2024						
Sl. No.	States/UTs	2020	2021	2022	2023	2024[as on 2.2.2026]
1	Andhra Pradesh	7167	8241	8650	8276	8258
2	Arunachal Pradesh	67	147	131	156	145
3	Assam	2963	3408	3244	3427	3766
4	Bihar	4101	4349	4601	4925	4681
5	Chhattisgarh	3463	3610	4115	4144	4156
6	Goa	787	1116	1259	1125	920
7	Gujarat	3234	3406	3536	3607	3519
8	Haryana	3039	3174	3727	3642	3844
9	Himachal Pradesh	1045	1179	1258	1074	1018
10	Jharkhand	1772	1890	2125	1994	2039
11	Karnataka	11230	11462	13384	14270	14208
12	Kerala	6594	8048	17627	10640	9757
13	Madhya Pradesh	9866	11030	13860	14561	13937
14	Maharashtra	6501	7501	9417	10881	11285
15	Manipur	273	236	313	272	210
16	Meghalaya	128	153	157	114	135
17	Mizoram	25	29	77	57	69
18	Nagaland	309	488	304	201	86
19	Odisha	3673	4087	4317	4587	4555
20	Punjab	2032	2288	2293	2388	1912
21	Rajasthan	5764	6424	7093	7179	7174
22	Sikkim	37	73	74	83	56
23	Tamil Nadu	18372	16869	18972	20582	20672
24	Telangana	6820	7214	7505	8103	8599
25	Tripura	184	199	241	255	242
26	Uttarakhand	524	711	827	840	828
27	Uttar Pradesh	13695	14540	14990	15184	17113
28	West Bengal*	3354	3821	3993	3841	4172
29	Andaman & Nicobar Islands	42	41	43	39	52
30	Chandigarh	15	29	29	11	13
31	Dadra & Nagar Haveli	0	0	14	3	2
33	Delhi	460	457	799	745	593
34	Jammu & Kashmir	1512	1899	2378	2342	2120
35	Ladakh	NA	119	196	132	191
36	Lakshadweep	0	0	0	0	0
37	Puducherry	567	587	448	497	631
Total		119615	128825	151997	150177	150958
NA: Not Available						
<p>Note: 1. Data have been reconciled for West Bengal and Tamil Nadu for the calendar year 2020.</p> <p>2. * Figures of West Bengal for the Year 2024 is re-casted based on the pattern of the data furnished by the State Police Department for the year 2023 and the aggregate e-DAR data of the state for the year 2024.</p>						